

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**

**ORDER**

Pursuant to the letter No. 89704-716/IT.Cell/2023, Dated 05.12.2023, received from the Chairman (IT & Digitization), Delhi District Courts, Delhi, **Sh. Ajay Mehrol, Sr. Account Officer /Drawing & Disbursing Officer,** (Central) Tis Hazari Courts, Delhi is hereby authorized as **Nodal Officer,** to deal with the charge-back issues of the Project of implementation of online payment of fine of Central District, Tis Hazari Courts, Delhi, **with immediate effect.**

However, the correspondence with the High Court of Delhi will be done only through the undersigned.

  
(NAROTTAM KAUSHAL 8.12.23)

Principal District & Sessions Judge (HQs)  
Delhi

No. 9055-570 /F.1(3)/Gaz/2023

Dated 8 DEC 2023

**Sub:-Implementation of online payment of fine in all the Courts of Delhi District Courts.**

**Copy forwarded for information & necessary action to :-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Sh. Pawan Kumar Jain, Chairman, IT& Digitization Cell, Delhi District Courts, Delhi.
3. The Officer concerned.
4. The AO(J)/Branch In-Charge, Admin. Branch (I,II&III), Accounts Branch, Computer Branch, General Branch (Central), Tis Hazari Courts, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee, Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)  
Delhi